NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A.		T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP	273/16	TP 245/17	Hearing	100/104	Hipe Transportation Infrastructure Ventures Pvt.Ltd

NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATIP. TOHN
SPJ Legy

Advante La propon

2- PAVISHANKORA. M Advocade for Responded for

Counsel for petitioner is present. He has filed affidavit. He has also filed synopsis. For hearing, list it on 24.07.2017.

MEMBER (J)